

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: District and Session Judge
Before: Sri Shashi Bhushan Prasad Singh
Dated 27-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Anticipatory Bail/1230/2021	Order Passed: Stage :DISPOSED Sub Satge :----	Disposal Date : 27-01-2022
2	Anticipatory Bail/1231/2021	Order Passed: Stage :DISPOSED Sub Satge :----	Disposal Date : 27-01-2022
3	Regular Bail/30/2022	Order Passed: Stage :DISPOSED Sub Satge :----	Disposal Date : 27-01-2022
4	M.A.C.T Case/34/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-02-2022
5	Cr. Revision/71/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :15-03-2022
6	SESSION CASE/192/2018	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :28-01-2022
7	TITLE APPEAL/34/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :28-01-2022
8	TITLE APPEAL/47/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :28-01-2022
9	Anticipatory Bail/711/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :11-02-2022
10	Anticipatory Bail/795/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :11-02-2022
11	Anticipatory Bail/947/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-02-2022
12	Anticipatory Bail/949/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :09-02-2022
13	Anticipatory Bail/971/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :17-02-2022
14	Anticipatory Bail/1007/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :17-02-2022
15	Anticipatory Bail/1015/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :09-02-2022
16	Anticipatory Bail/1229/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :17-02-2022
17	Anticipatory Bail/1330/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :17-02-2022
18	Anticipatory Bail/1332/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :17-02-2022
19	Anticipatory Bail/1384/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :17-02-2022
20	Anticipatory Bail/1439/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :17-02-2022
21	Anticipatory Bail/1440/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :24-02-2022
22	Anticipatory Bail/1441/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-01-2022
23	Regular Bail/978/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-02-2022
24	Regular Bail/982/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-02-2022

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S.N O.	Case No.	Purpose of Proceedings	Next/Disposal Date
25	Regular Bail/24/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-01-2022
26	Regular Bail/25/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :03-02-2022
27	Regular Bail/31/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :03-02-2022
28	Regular Bail/32/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
29	Regular Bail/33/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
30	Regular Bail/34/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
31	Regular Bail/35/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
32	Criminal Mislaneous/6/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-01-2022
33	Anticipatory Bail/130/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :26-02-2022
34	Anticipatory Bail/131/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :26-02-2022
35	Anticipatory Bail/132/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :26-02-2022
36	Anticipatory Bail/136/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :26-02-2022
37	Anticipatory Bail/137/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :26-02-2022
38	Anticipatory Bail/138/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :26-02-2022
39	Anticipatory Bail/139/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :26-02-2022
40	Anticipatory Bail/140/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :26-02-2022
41	TITLE APPEAL/20/2019	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :15-03-2022
42	Cr. Revision/9/2021	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :15-03-2022
43	SESSION CASE/385/2021	Order Passed: Stage :CHARGE Sub Satge :----	Next Date of Hearing :11-02-2022
44	SESSION CASE/252/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :14-02-2022
45	SESSION CASE/376/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :11-02-2022
46	SESSION CASE/4/2022	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :11-02-2022
47	SESSION CASE/380/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :11-02-2022

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S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
48	SESSION CASE/384/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :31-01-2022
49	Cr. Revision/7/2022	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :02-02-2022
50	M.A.C.T Case/22/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :04-02-2022
51	Cr. Revision/56/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :18-02-2022
52	Cr. Revision/61/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :15-03-2022
53	TITLE APPEAL/4/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :14-02-2022
54	Cr. Revision/5/2022	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :28-01-2022

No. of Cases Heard	54
No. of Cases listed	54
No. of Witness Examined	
No. of Cases Disposed	3
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer